

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 4308 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the ^H20 November, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJ.XII-2/2019-2020/4024/E Dated 18.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for two days casual leave on 21.11.2020 & 23.11.2020 along with headquarter leave permission, with the official vehicle, at your own cost, w.e.f. the evening of 19.11.2020 till the morning of 25.11.2020, has been granted. Further, the Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/ 4309 /A, dated 20.11.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdgr